

**Kerala Government Project for Rehabilitation of Workers Returning From Gulf Countries**

1566. SHRI. T. BASHEER: Will the Minister of LABOUR be pleased to state:

(a) whether Government of Kerala has submitted a project for rehabilitation of the workers returning from Gulf countries to Kerala;

(b) if so, the details thereof; and

(c) the reaction of Union Government in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). Yes, Sir. The State Government of Kerala has suggested inter-alia setting up of a Welfare Fund to be financed at the level of certain percentage of migrant workers' remittances made through banking and other legally permissible channels. The Fund proposed to finance various support activities aimed at re-settlement of migrant workers after their permanent return from overseas employment. These measures would include training, identification and preparation of projects, infrastructural facilities, placement systems etc.

(c) The State Government has been advised to consider setting up machinery as appropriate in the State itself, and that the requisite financial support could be considered by the banks and financial institutions on merits, keeping in view the technical feasibility and economic viability of the proposals.

**Registration of Immovable Properties in Delhi**

1567. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are contemplating to reopen the registration of immovable properties/houses in Delhi in near future;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) There is no restriction or any ban on the registration of sale document of immovable properties/houses in the Union Territory of Delhi provided the registrants have obtained the necessary clearance required under the law from the concerned Competent Authorities.

(b) and (c). Do not arise in view of reply to part (a) above.

**Water-Logging Problem in North Eastern Region**

1568. SHRI SONTOSH MOHAN DEV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether most of the areas in North-Eastern region have water-logging problem throughout the year;

(b) whether Government propose to formulate any schemes to combat this problem effectively; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Many areas in the Brahmaputra and Barak Valleys suffer from drainage congestion problem of long duration.

(b) and (c). The Brahmaputra Board has identified 20 areas in Brahmaputra Valley

and 8 in Barak Valley with drainage congestion problem. Necessary investigations for preparing drainage improvement schemes are in hand with the Brahmaputra Board.

[English]

12.00 hrs.

*(Interruptions)*

MR. SPEAKER: Please take your seat. I will call one after another.

*(Interruptions)*

[Translation]

MR. SPEAKER: Hon. Member, please sit down and then raise your hand. Please sit down.

*(Interruptions)*

MR. SPEAKER: You raise your hands. I will call you one by one.

*(Interruptions)*

MR. SPEAKER: I shall listen to everyone for one minute each. All the hon. Members are requested to sit down. I shall not call you if you don't sit down.

*(Interruptions)*

SHRI P. CHIDAMBARAM (Sivaganga): We gave notice of Calling Attention of Nizamuddin. We gave a notice of Calling Attention of Punjab. So far, to the best of my knowledge, you have not admitted a single Calling Attention notice. Now, is that rule scrapped from the rule book? Are we only going to have statements made by the Ministers not in charge of those portfolios? There is the Parliamentary Affairs Minister reading

a statement on Nizamuddin. There is the Minister of Law reading a statement on telecommunication. Not a single Calling Attention notice has been admitted so far.

MR. SPEAKER: You ask your representative in the Business Advisory Committee.

SHRI. P. CHIDAMBARAM: We are asking you. *(Interruptions)*

SHRI K.S. RAO (Machilipatnam): The position of tobacco growers in Andhra Pradesh is quite alarming. A stage may come when they have to sell away the *Mangal Sutras* of their wives. The State Trading Corporation should be asked to step in immediately and make purchases. The situation is quite alarming.

[ Translation]

SHRI J.P. AGGARWAL (Chandni Chowk): Mr. Speaker Sir, NSG persone entered a house in a village near Palam Colony in Delhi and beat up the inmates including men, women and children. May I know if the hon. Home Minister will make a statement in this regard in the House? *(Interruptions)*

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): Mr. Speaker, Sir, the police in connivance with Congress workers fired 54 rounds on the people demonstrating peacefully in village Oom under Harlakhi Police Station in district Madhubani of Bihar from where I come. *(Interruptions)*

These people are now struggling for their survival. So I would like the hon. Minister to make a statement on this incident and to collect detailed information in this regard from the State Government and also to take action against all the officers found guilty therefor. Regarding 9 persons killed and several other who are wounded and are in